

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3083

ANSWERED ON:15.03.2000

BANNED ORGANISATIONS

KAILASHO DEVI; LAKSHMAN CHANDRA SETH; PUTTASWAMY GOWDA; SANJAY PASWAN; SHRINIWAS DADASAHEB PATIL; SURESH KURUP; SURESH RAMRAO JADHAV (PATIL); T. GOVINDAN

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the names of organisations in which Central Government Employees are barred from participating in their activities;
- (b) whether the Government propose to review this policy in this regard; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.

(SMT. VASUNDHARA RAJE)

(a): In terms of Rules 5(1) of the Central Civil Services (Conduct) Rules, 1964, no Government servant shall be a member of, or be otherwise associated with, any political party or any organisation which takes part in politics, nor shall he take part in, subscribe in aid of, or assist in any other manner, any political movement or activity. No consolidated list, containing the names of such parties/organisations, is however maintained.

(b): No, Sir.

(c): Does not arise.